

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No.61/1315/2021

This the **02nd** day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Jabbar Ali **Applicant**

By Advocate:- Mr. Z.A. Mughal

Versus

Union Territory of Jammu & Kashmir and others.

..... **Respondents**

By Advocate:

ORDER [ORAL]
(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Mr. Z.A. Mughal, learned counsel for the applicant at the outset has submitted that he wants to withdraw this OA with liberty file fresh OA with better particulars.

2. In view of the submission made by the applicant's counsel, this O.A. is dismissed as withdrawn with liberty to the applicant to file fresh OA with better particulars.

(ANAND MATHUR)
MEMBER (A)

Anand...

(RAKESH SAGAR JAIN)
MEMBER (J)